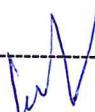


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

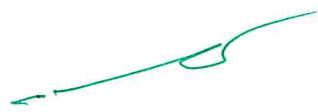
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	For clarification	433(e) / 433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	K. PRAMOD (CAS), Advocate Consentia Law Associates	Tejkamal pharmaceutical Pvt Ltd 1. Vipin Kumar	
2.	R. BHUVANESHWARI	R ESOLUTION PROFESSIONAL	
3.	SAMARTH M. RAJUL 9916999840	Respondent no. 2 Zaveri	

ORDER

IA 31/18 is taken up today. This is filed by RP. Counsel for R1/Corporate Debtor is present. He has filed vakalat for Corporate Debtor. M/s. Consentia Law Associates, represented by its Director Shri Vipin Kumar, filed vakalat for R1. Shri Pramod Nair filed vakalat for R2. They requested time for filing objections. List it on 27.02.2018.


Member (T)


Member (J)